## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

**PETITION NUMBER** 

: TCP/147/2016

NAME OF THE PETITIONER(S)

: M/s Avigo Trustee Company Pvt. Ltd. & another

NAME OF THE RESPONDENT(S)

: M/s G.E.T. Power Private Limited & 8 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL) **SIGNATURE** 

**DESIGNATION** 

REPRESENTATION BY WHOM

1 ADITYA TIWARI

Caunsel for 121-3 Ashibanlifus

Athiban Vilcey

Shri Aditya Tiwari, counsel for the petitioner present. Shri K Gowtham Kumar, counsel for R1 to R3 present. Counsel for petitioner has filed 2<sup>nd</sup> additional affidavit in support of application for direction to undertake the forensic audit of R1 company to which the counsel for respondents sought time. At request time is enlarged. Both the counsels are directed to argue the matter in relation to the maintainability of the petition and on the issue of interim prayer contained in sub para (g) of para 9 of the petition. Put up on 31.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)